

n MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

LIST OF BUSINESS

MONDAY, MARCH 14, 2016

GOVERNMENT BUSINESS

1. Questions.
2. Dr. DONKUPAR ROY, MLA to call the attention of the Chief Minister in-charge Industries under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in the "The Shillong Times" dated 27th February, 2016 under the caption "Government assures ₹80 Crores to bring MCCL out of coma".
3. Voting on Supplementary Demands for Grants for Grants and Supplementary Appropriation for 2014 -2015.
4. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Meghalaya Appropriation (No. I) Bill, 2016.
(b) If leave be granted to introduce the Bill.
5. Shri PRESTONE TYNSONG, Minister in-charge Parliamentary Affairs to move: "That the Second proviso of Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation(No. I) Bill, 2016 be suspended for the time being in so far as the rule requires circulation of the Bill four days in advance before the Motion for Consideration may be moved".
6. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. I) Bill, 2016 be taken into consideration.
(b) Consideration of the Meghalaya Appropriation (No. I) Bill, 2016 clause by clause.
7. Dr. MJJKUL M. SANGMA, Chief Minister in-charge Finance to move that the Meghalaya Appropriation (No. I) Bill, 2016 be passed.

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8. (a) Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to move that the Contingency Fund of Meghalaya (Amendment) Bill, 2016 be taken into consideration.
(b) Consideration of the Contingency Fund of Meghalaya (Amendment) Bill, 2016 clause by clause.
9. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to move that the Contingency Fund of Meghalaya (Amendment) Bill, 2016 be passed.
10. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to present the Budget Estimates for 2016-2017.

*Shillong,
The 11th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*